NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/648/ (IB)/2017

NAME OF THE PETITIONER(S)

: ENCORE HEALTHCARE LTD

NAME OF THE RESPONDENT(S)

: BAFNA PHARMACEUTICALS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Vikram Jain

Shuti Krishan for Mr. T.K. Bhaskar

RJ Common

P. C.S fer. Borns Phemoschicaldo

ORDER

Counsels representing both the parties are present. PCS representing the respondent stated that the parties are meeting for negotiating settlement among them and prayed for time to make submissions in regard to the outcome of the settlement talks. Time is enlarged at request. Put up on 23.01.2018.

(S VIJAŸÄRAGHAVAN) Member (Technical)

-sd -(K ANANTHA PADMANABHA SWAMY) Member(Judicial)